

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TP(HC)/166,167,168/CAA/2017

NAME OF THE TRANSFEROR 1 : TTL PROTECTIVE DEVICES LTD
NAME OF THE TRANSFEROR 2 : TSL TECHNO SERVICES LTD

NAME OF THE TRANSFEREE CO. : TTK HEALTHCARE LTD

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	V. Hanuman for petitioner	for petitioner	V. Hanuman
2.	K. Anantha Swamy	AR OF OL	Signature

ORDER

Counsel for petitioner present. Representative of Office of the Official Liquidator present and submitted that they have filed a report wherein they have raised some objections. Counsel for petitioner prayed time stating that they have not received the copy of the Official Liquidator. The Official Liquidator is directed to furnish a copy of the same to the petitioner. Time extended at request of both the sides. Put up on 16.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy
Member (Judicial)

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